

**Cooperative Movement in Punjab**

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\*1159. { Shri D. C. Sharma:  
Sardar Iqbal Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of Punjab has recently approached the Union Government for a loan for the expansion of cooperative movement in Punjab;

(b) if so, whether that loan has been given; and

(c) the amount of that loan?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) Yes, Sir.

(b) Yes, Sir.

(c) Rs. 10.16 lakhs.

Shri D. C. Sharma: May I know whether any target has been fixed by the Central Government so far as the number of co-operative societies is concerned and if so, what is the target?

Dr. P. S. Deshmukh: We have certain targets, but I am afraid I have not got the figures before me. We have fixed targets according to the years also.

Shri Tangamani: May I know how many co-operative farms are now working in Punjab?

Dr. P. S. Deshmukh: This question does not relate to co-operative farms, etc. Only assistance given for primary marketing societies undertaking marketing activities and so on was asked for. This does not refer to co-operative farming.

Shri D. C. Sharma: What are the terms of the loan? What is the interest and when is the loan repayable?

Dr. P. S. Deshmukh: This is according to the schemes which are ordinarily well-known to the House. The pattern has been already made known.

Mr. Speaker: Is there any notification or any paper relating to the scheme available in the library?

Dr. P. S. Deshmukh: Yes, Sir.

Mr. Speaker: The hon. Member will get the information about it from the hon. Minister and look into it.

Shri B. K. Gaikwad: May I know what other State Governments have demanded loans for expansion?

Dr. P. S. Deshmukh: Every State Government has asked for it and there is a plan to give loan to every State.

**Jeeps**

\*1160. Shri E. C. Majhi: Will the Minister of Community Development be pleased to state:

(a) whether there is any proposal to withdraw jeeps from Block areas; and

(b) if so, the reasons therefor?

The Minister of Community Development (Shri S. K. Dey): (a) It has been decided that there should be one jeep in every Block for the use of all extension staff. In the case of earlier series of Community Development Blocks which have been supplied with more than one jeep, only one vehicle will be retained and the rest will be withdrawn for use in the new Blocks.

(b) The decision regarding partial withdrawal has been taken after careful consideration of the recommendation of the Committee on Plan Projects.

Shri E. C. Majhi: May I know whether the Ministry have received any complaints about the misuse of jeeps inside and outside blocks?

Shri S. K. Dey: Yes Sir, we have.

Shri Gajendra Prasad Sinha: May I know what is the reason which has led to the withdrawal of jeeps from the community development blocks?

Shri S. K. Dey: The report of the Balwantray Mehta study team.

**Shri Tyagi:** May I know the total number of jeeps permissible now and what is the average expenditure per month on each jeep?

**Shri S. K. Dey:** Hereafter only one jeep will be permitted to be retained in a block and the approximate expenditure per month to be incurred on a jeep will be about Rs. 200.

**Dr. Ram Subhag Singh:** May I know whether the decision has been communicated to the State Governments and it has been left to them to implement it?

**Shri S. K. Dey:** It has been conveyed to the State Governments as a firm decision.

**Shri F. R. Patel:** It has been stated by the hon. Minister that the jeeps have been misused. May I know the action taken in the matter?

**Shri S. K. Dey:** It is very difficult to prove misuse, although we know there is misuse and it is being reported. All good things are put to bad use. That, in fact, is the problem before the whole world.

**बावल की खेती**

११६१ डा० धरम सुभग सिंह :

क्या साख तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का २ फुट से ५ फुट तक गहरे तालाबों और झीलों में बावल की खेती के लिये किसानों को सुविधायें देने का विचार है;

(ख) यदि हाँ, तो क्या इस सम्बन्ध में कोई योजना बनाई गई है; और

(ग) यदि हाँ तो उसकी रूपरेखा क्या है ?

सहकार मंत्री (डा० पं० शा० देशमुख) :

(क) जी नहीं। यह जिम्मेदारी राज्य सरकारों की ही है।

(ख) और (ग) . प्रश्न ही नहीं होता।

डा० राम सुभग सिंह : क्या सरकार को पता है कि किसी राज्य सरकार ने इस तरह कोई कदम उठाया है या नहीं ?

डा० पं० शा० देशमुख : कहीं-कहीं तो ऐसा काम हो रहा है। हमने इस सम्बन्ध में एक दो रिसर्च स्कीम्स बनाई हैं और आशा भी है कि और भी स्टेट गवर्नमेंट्स इसको हाथ में लेंगी।

डा० राम सुभग सिंह : जिन-जिन जगहों में वाटर-लागिंग के कारण लाखों एकड़ जमीन में पानी भरा रहता है, उनमें इस खेती को प्रागे बढ़ाने के लिए भारत सरकार क्या उपाय काम में ले रही है ?

डा० पं० शा० देशमुख : इसका एक्सटेंशन और एक्सपेंशन स्टेट गवर्नमेंट्स के सुपुर्द है, मगर इस सम्बन्ध में जो अनुसन्धान किया जाता है, उसके नतीजे हम उन्हें बतलाते हैं।

साख तथा कृषि मंत्री (श्री डा० प्र० जैन) इस वक्त सबसे ज्यादा वाटर-लागिंग पंजाब में है, जहाँ पर तीस या चालीस लाख एकड़ जमीन वाटर-लागिंग में आ गई है। मैंने कई बार वहाँ के मुख्य मंत्री और कृषि मंत्री से इस सवाल को उठाया और वे इस बारे में कोशिश कर रहे हैं और कुछ सफलता भी मिली है कि कुछ एरियाज में इस तरह पैड़ी को लगाया जाय।

सेठ गोविन्द दास : क्या केन्द्रीय सरकार इस सम्बन्ध में विशेषज्ञों की कोई कमेटी नियुक्त करने का विचार कर रही है कि वह सारे भारतवर्ष में इस स्थिति को देखे और सब राज्यों में समान रूप से कार्य करने की योजना बनाए ?

**Dr. P. S. Deshmukh:** ICAR is paying special attention and they are trying to help in the matter.

**Shri Ranga:** Has any effort been made to estimate the extent of land which has become water-logged and which would be available for this kind